

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)**

O R D E R

No. 19 of 2024/RG/NG

Dated: 03-01-2024

In exercise of the powers conferred by Rule 6 of the Jammu and Kashmir High Court Staff (Conditions of Service) Rules, 1968, Hon'ble the Chief Justice has been pleased to make amendment to the eligibility criteria for the post of Telephone Operator, Level-4 (25500-81100), as mentioned in the High Court Order No. 579 dated 24.10.2008, in the following manner;

"10+2 with ITI/Diploma in Electronics and Communication Trade from an institute recognized by the State Government"

By Order.


**(Shahzad Azeem)
Registrar General**

No.: 290-205/RG/NG

Dated: 03.01.2024

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu;
2. Joint Registrar/Secretary to Hon'ble Mr. Justice _____
_____ for information of their Lordships.
3. Registrar Judicial, High Court Wing, Jammu/Srinagar.
4. Registrar Rules, High Court of J&K and Ladakh, Jammu.
5. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
6. Director Finance, High Court Main Wing, Jammu.
_____for information.
7. Additional Registrar (Administration)/Deputy Registrar (Administration), High Court Main Wing, Jammu.
8. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the same uploaded on the official website of the High Court.
9. In-charge Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
10. Order file.


Registrar General